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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CO.PET. 158/2009 & Co. Appl. Nos.218/2011, 1993/2014, 1999/2014 UNITECH POWER TRANSMISSION LTD. Petitioner

Through: Mr. S.K.Maniktala, Advocate.

versus

INDEPENDENT MOBILE INFRASTRUCTURE(P) LTD

.... Respondent

Through: Mr. Avneesh Garg and Mr. Prannav Sharma,

Advocates.

Mr. Vikram Jetly, CGSC for ASG.

Ms. Renuka Sahu, Advocate for M/s Prakash

Parcel Services Ltd.

Mr. S.K.Gandhi and Mr. Shivanshu Kumar,

Advocates for Blue Star.

Mr. Achin Goel, Advocate for R.S.

Infrastructure Ltd.

Ms. Amrita Mishra, Advocate for Super Ex-

Servicemen Welfare Society.

Mr. Dileep Shivpuri, Advocate for Income Tax

Department.

CORAM:

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL

ORDER

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31.01.2017

At request of the counsel appearing on behalf of the Income Tax Department, the hearing of the present petition is adjourned.

The concerned officer shall file an affidavit in relation to the issue whether there are any claims outstanding vis-a-vis the company in liquidation within four weeks from today with an advance copy to counsel appearing on behalf of the other parties, who may file response thereto, if any before the next date of hearing.

Renotify on 27.04.2017.

SIDDHARTH MRIDUL, J

JANUARY 31, 2017/mk